

Dibrugarh and Dimapur/Kohima respectively is dependent on provision for infrastructural facilities by the State Governments concerned and disbursement of subsidy to Pawan Hans Limited. While the State Government of Arunachal Pradesh has agreed to provide infrastructural facilities, Nagaland

Government have proposed that due to financial constraints, the expenditure in this regard should be funded by the North Eastern Council (NEC). The response of the NEC is awaited. Ministry of Home Affairs is processing the finalisation of subsidy for operating helicopter service in Arunachal Pradesh.

STATEMENT

Names of Airports other than international airports having international flights	Route
1. Ahmedabad	Ahmedabad-Delhi-London-Delhi-Ahmedabad Ahmedabad-Muscat-Ahmedabad.
2. Amritsar	Amritsar-Delhi-London-Toronto-London-Delhi-Amritsar.
3. Calicut	Calicut-Fujairah-Calicut Calicut-Ras-Al-Khaimah-Calicut Calicut-Sharjah-Calicut
4. Goa	Non Schedule International Charter Flights.
5. Hyderabad	Hyderabad-Bombay-London-New York-London-Bombay-Hyderabad.
6. Tiruchirapalli	Colombo-Tiruchirapalli-Colombo
7. Varanasi	Varanasi-Kathmandu-Varanasi.

[Translation]

Power of BIFR

4661. SHRI SURENDRA PAL PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have withdrawn the sanctioning power of BIFR under revival scheme of amalgamation of sick units into profit making ones to make up for their losses; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a): No, Sir.

(b): Does not arise.

[English]

Financial Assistance by SCICI

4662. SHRI P.KUMARASAMY: Will the Minister of FINANCE be pleased to state:

(a) whether the Shipping Credit and Investment Company of India has

decided to offer longer moratorium to its borrowers;

(b) if so, the details thereof; and

(c) the amount of financial assistance provided by the SCICI in Tamil Nadu during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The requisite information is being collected and will be laid on the Table of the House to the extent available and permissible under the Rules.

Resource Crunch in Public Sector Project

4663. KUMARI SUSHILA TIRIYA:
SHRI GURUDAS KAMAT:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that several public sector projects are held up due to resource crunch;

(b) if so, the details thereof; and

(c) the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). According to the information furnished by the project authorities of Central Public Sector Enterprises (PSEs) to the Department of Programme Implementation who monitor the Central project under implementation. Out of 371 projects costing Rs. 20 crores and above, the progress of 52 projects suffered, among other factors due to fund constraints.

(c) Steps taken include adequate mobilisation of internal and extra budgetary resources by Public Sector Enterprises (PSEs) and provision of budgetary support from the Plan in the form of equity and loans which is decided by the Planning Commission at the time of finalisation of Annual Plan looking to the priority and strategic importance of such projects. Further the present conditions of capital market and the increased flexibility now enjoyed by PSEs to raise market related funds are expected to enable them to mobilise adequate resources.

Central Bank of India

4664. SHRI R. SURENDER REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Bank of India has been suffering losses for the last several years consecutively;

(b) if so, the details of the net losses suffered by the bank during 1991-92, 1992-93, and 1993-94;

(c) whether the bank has also been suffering operative losses during the aforesaid period;

(d) if so, the reasons for suffering net and operative losses during the aforesaid period;

(e) whether the Government/ Reserve Bank of India contemplate revamping the top management of the Bank;

(f) if so, the details thereof; and

(g) the other measures propose to be taken to bring the bank out of red?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to